

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-II, SECTION—3,
SUB SECTION (ii)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION No. 75 RE-2007) / 2004-2009

NEW DELHI, DATED 6th February 2008

S.O. (E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 2.1 of the Foreign Trade Policy – 2004-09, the Central Government hereby amends Schedule – I (Imports) of the ITC (HS) Classifications of Export and Import Items, 2004-09 as under:

1. After amendment, the following shall read as under:-

Exim Code	Item Description	Policy	Policy Conditions
44039922	Sandal Wood	Restricted	Import subject to Licensing Note No. 2 of the Chapter.

2. This issues in public interest.

Sd/-
(R.S. GUJRAL)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

(Issued from File No 01/89/180/001/AM06/PC-I(A))